

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (C) No(s). 13249/2017

(Arising out of impugned final judgment and order dated 27-07-2015 in SA No. 482/2015 passed by the High Court Of Judicature At Allahabad)

SHOBH NATH DUBEY (DEAD) THR. LRS.

Petitioner(s)

VERSUS

TARA DEVI & ANR.

Respondent(s)

Date : 16-04-2024 This petition was called on for hearing today.

CORAM : HON'BLE MR. JUSTICE C.T. RAVIKUMAR
HON'BLE MR. JUSTICE RAJESH BINDAL

For Petitioner(s) Mr. R. Basant, Sr. Adv.
Mr. Divyanshu Sahay, Adv.
Mr. Akshay Sahay, Adv.
Ms. Shradha Narayan, Adv.
Mr. Rakesh K. Sharma, AOR

For Respondent(s) Mr. Amit Pawan, AOR

UPON hearing the counsel the Court made the following
O R D E R
Leave granted.

(JATINDER KAUR)
P.S. to REGISTRAR

(POOJA SHARMA)
COURT MASTER (NSH)